

(c) what are the plans to stop collection of capitation fees by schools and colleges under the new education policy?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SHAHI):

(a) The Government have issued suitable instructions to the State Governments and the Union Territories to present the collection of capitation fees by the Technical and Medical institutions. Legislative measures have also been taken to stop the practice of collecting capitation fees. The All India Council for Technical Education Act, 1987 passed by Parliament and the proposed amendment to the Indian Medical Council Act, 1956 which is already under consideration of the Joint Committee of the Parliament, *inter alia* include provisions to prohibit collection of capitation fees. Some of the States have also enacted laws in this regard.

(b) The Government is aware of the fact that certain private technical and medical institutions are charging high tuition fees.

(c) The All India Council for Technical Education Act, 1987 has been passed in pursuance of the objectives of the New Education Policy and as already stated in reply to part (a) of the Question, this Act contains provisions for prohibition of collection of capitation fees.

Development of Water Transport in Rivers Narmada and Tapti

186. **SHRI VITHALBHAI MOTIRAM PATEL:** Will the Minister of SURFACE TRANSPORT be pleased to refer to reply to Unstarred Question 1967 given in the Rajya Sabha on the 25th November, 1987 and state the time by when Government propose to declare Narmada and Tapti as National Waterways?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE

TRANSPORT (SHRI RAJESH PILOT): For declaration of a waterway as a National Waterway, hydrographic survey and techno-economic studies are some of the pre-requisites. The techno-economic study on Narmada has been taken up with the Dutch Assistance and is partly completed. However hydrographic surveys on Narmada is feasible only on completion of four major dams which are contemplated at Narmada Sagar, Omkareshwar, Maheshwar and Sardar Sarovar. As regards Tapti, the hydrographic survey and the techno-economic study are not part of the VII Plan and therefore it is not possible now to indicate the time by which it will be declared as a National Waterway.

Purchase of Russian passenger aeroplane by Indian Airlines

187. **SHRI PARVATHANENI UPENDRA:** Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the Indian Airlines have decided to purchase Russian passenger aeroplanes; and

(b) if so, what are the details of the agreement and by when the aeroplanes are scheduled to be delivered?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND THE MINISTER OF CIVIL AVIATION (SHRI MOTI LAL VORA):

(a) No, Sir.

(b) Does not arise.

Legislation of ban sex determination test

188. **SHRI PARVATHANENI UPENDRA:**

SHRI P. SAMBASIVA RAO:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the Voluntary Health Association of

India has urged the Government to come up with a Central Legislation to ban sex determination tests in the country; and

(b) if so, the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) Yes, Sir. A communication from the Voluntary Health Association of India has been received in this Ministry on 3rd February, 1988 through the Minister of State, Human Resource Development, Youth Affairs and Sports and Women & Child Development in this regard.

(b) A small Committee of Experts has already been constituted in this Ministry to go into the various aspects of this problem.

Incidence of Japanese Encephalitis in the country

189. SHRI PARVATHANENI UPENDRA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state what assistance has been provided by the Government to the States, stricken with Japanese Encephalitis?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): There is no Plan scheme for providing assistance for the control of Japanese Encephalitis. However, the following assistance has been provided to the affected States:—

1. Insecticides namely DDT/BHC are supplied under NMEP (Rural) on 50:50 cost sharing basis for insecticidal spray in an

area 2-3 km around a case wherever reported.

2. Fogging/ULV machines have been supplied by NMEP to affected areas.

3. Publicity/Health Education material.

4. Vaccines (Imported) had been supplied to the States by National Institute of Communicable Diseases (NICD) on limited scale.

5. Indigenous vaccine produced at Central Research Institute, Kasauli, is being provided free of cost to the affected States for field trial purposes.

6. National Institute of Virology, Pune; School of Tropical Medicine, Calcutta, All India Institute of Hygiene and Public Health, Calcutta and National Institute of Communicable Diseases, Delhi are involved in the programme for advice/diagnosis of cases.

Mosquito Repellents harmful to the human heart

190. SHRI RAOOF VALIULLAH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that medical studies have revealed that mosquito repellents widely used in the country are harmful to human heart;

(b) whether Government propose to issue a warning to the consumers about the effects of such repellents on health; and

(c) what are the popular brand names of these repellents, their prices and their product mix; and whether Government have any control in these matters?